

**NOTIFICATION No. 125 / 2014**

**I(a)**

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

<b><i>Sl. No</i></b>	<b><i>Name and Designation</i></b> <b><i>Thiru / Tmt. Selvi</i></b>	<b><i>May be transferred and posted as</i></b>
1	T.Jeyaraajan, Principal Sub Judge, Erode	Chief Judicial Magistrate, Theni in the existing vacancy.
2	S.Jawahar, Additional Sub Judge, Chengalpattu	Chief Judicial Magistrate, Villupuram in the existing vacancy.
3	A.Murugan, I Additional Sub Judge, Coimbatore	Chief Metropolitan Magistrate, Egmore, Chennai in the existing vacancy..
4	K.Seetharaman, Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Salem, Salem	Chief Judicial Magistrate, Thoothukudi in the existing vacancy.
5	G.Raja, Sub Judge, Tiruchencode	Chief Judicial Magistrate, Namakkal in the existing vacancy.
6	M.P.Ram, Sub Judge, Tirupathur.	Chief Judicial Magistrate, Tiruvarur in the existing vacancy.
7	V.Amaravathi, Sub Judge, Devakottai	Chief Judicial Magistrate, Sivagangai in the existing vacancy.
8.	K.Lakshmikantham, V Assistant Judge, City Civil Court, Chennai	Chief Judicial Magistrate, Krishnagiri in the existing vacancy.

<b><i>Sl. No</i></b>	<b><i>Name and Designation</i></b> <b><i>Thiru / Tmt. Selvi</i></b>	<b><i>May be transferred and posted as</i></b>
9	N.Muralidharan, Special Judge, Special Court for trial of Cases under Prevention of Corruption Act, Coimbatore.	Chief Judicial Magistrate, Coimbatore in the existing vacancy..
10.	K.Singaraj, Sub Judge, Periyakulam.	Chief Judicial Magistrate, Nagapattinam in the existing vacancy..
11.	Y.Gladstone Blessed Tagore, Sub Judge, Virudhunagar.	Chief Judicial Magistrate, Pudukottai in the existing vacancy..
12.	V.V.Thaniyarasu, Sub Judge, Pudukottai.	Chief Judicial Magistrate, Kanniyakumari at Nagercoil in the existing vacancy..
13.	S.Sivakadatcham, Special Sub Judge, Special Sub Court to deal with LAOP Cases, Vellore.	Chief Judicial Magistrate, Vellore in the existing vacancy..
14.	M.Mohamed Jiyaputheen, Sub Judge, Perundurai.	Chief Judicial Magistrate, Karur in the existing vacancy..
15.	A.Leyahath Ali, Special Sub Judge, Special Court to deal with MCOP Cases, Dindigul.	Chief Judicial Magistrate, Thanjavur at Kumbakonam in the existing vacancy..
16.	P.Jayaraj, Principal Sub Judge, Tiruchirappalli.	Chief Judicial Magistrate, Cuddalore in the existing vacancy..
17.	B.Rajavel, Sub Judge, Pollachi,	Chief Judicial Magistrate, Dindigul in the existing vacancy.
18.	V.Rajasekaran, Special Judge No.I, Jayamkondam.	Chief Judicial Magistrate, Madurai in the existing vacancy..
19	K.Babu, I Additional Sub Judge, Erode..	Chief Judicial Magistrate, Salem in the existing vacancy.

<b><i>Sl. No</i></b>	<b><i>Name and Designation</i></b> <b><i>Thiru / Tmt. Selvi</i></b>	<b><i>May be transferred and posted as</i></b>
20.	John R.D. Santhosham, Sub Judge, Aruppukkottai.	Chief Judicial Magistrate, Virudhunagar at Srivilliputhur in the existing vacancy.
21.	P.Murugaiah, Sub Judge, Kuzhithurai.	Chief Judicial Magistrate, Ramanathapuram in the existing vacancy..
22.	G.Kumanan, VII Assistant Judge, City Civil Court, Chennai.	Chief Judicial Magistrate, Dharmapuri in the existing vacancy..
23.	M.Sridhar, Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Tiruchirappalli.	Chief Judicial Magistrate, Tiruchirappalli in the existing vacancy..
24.	C.Kumarasaravanam, Sub Judge, Ariyalur.	Chief Judicial Magistrate, Kancheepuram at Chengalpattu in the existing vacancy..
25.	M.Sanjeevi Baskar, Principal Sub Judge, Krishnagiri.	Chief Judicial Magistrate, Perambalur in the existing vacancy..
26	A.Subramanian, Additional Member(Judicial), Tamil Nadu Sales Tax Appellate Tribunal, Madurai	Sub Judge, Ariyalur vice Thiru C.Kumarasaravanam, transferred.
27	D.V.Anand, Additional Sub Judge, Tiruvannamalai.	Sub Judge, Perundurai vice Thiru A.Mohamed Jiyaputheen, transferred.
28	Shanthi Chezhian, Special Sub Judge, Special sub Court to deal with MCOP Cases, Thanjavur.	Principal Sub Judge, Thenkasi vice Thiru N.Manivannan, transferred.
29	A.Geetha, Additional Sub Judge, Thanjavur.	Special Sub Judge, Special Sub Court to deal with MCOP Cases, Thanjavur vice Ms.Shanthi Chezhian, transferred.

<b><i>Sl. No</i></b>	<b><i>Name and Designation</i></b> <b><i>Thiru / Tmt. Selvi</i></b>	<b><i>May be transferred and posted as</i></b>
30	S.Padmanabhan, Secretary, District Legal Services Authority, Dindigul.	Principal Sub Judge, Salem in the existing vacancy.
31	P.Karunanidhi, Sub Judge, Pattukottai.	Sub Judge, Tiruchengode vice Thiru G.Raja, transferred.
32	V.Padmanabhan, Additional Chief Judicial Magistrate, Kumbakonam.	Special Judge, Special Court for trial of Cases under Prevention of Corruption Act, Tiruchirappalli vice Thiru M.Sridhar, transferred.
33	A.S.Ravi, I Additional Sub Judge, Nagercoil.	Sub Judge, Neyveli vice Ms.K.S.Jayamangalam, transferred.
34	S.Nagarajan, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Erode, Erode.	Principal Sub Judge, Erode vice Thiru T. Jeyaraajan, transferred.
35	G.Bhuvanewari, Sub Judge, Bhavani.	I Additional Sub Judge, Erode vice Thiru K. Babu, transferred.
36	M.Balakumar, Additional Sub Judge, Tenkasi.	Sub Judge, Pollachi vice Thiru B.Rajavel, transferred.
37	A.R.V.Ravi, Special Sub Judge-I, Special Sub Court to deal with MCOP Cases, Villupuram.	Principal Sub Judge, Chengalpattu in the existing vacancy.
38	N.Ramanathan, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tiruvannamalai.	Sub Judge, Bhavani vice Ms.G.Bhuvanewari, transferred.
39	S.Govindarajan, Sub Judge, Dharmapuri.	Sub Judge, Srivilliputhur in the existing vacancy.

<b><i>Sl. No</i></b>	<b><i>Name and Designation</i></b> <b><i>Thiru / Tmt. Selvi</i></b>	<b><i>May be transferred and posted as</i></b>
40	Irusan Poonguzhali, VIII Assistant Judge, City Civil Court, Chennai	Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Chennai in the existing vacancy.
41	N.Manivannan, Principal Sub Judge, Tenkasi.	Sub Judge, Pattukottai vice Thiru P.Karunanidhi, transferred.
42	M.Elavarasan, II Additional Sub Judge, Coimbatore.	Principal Sub Judge, Coimbatore in the existing vacancy.
43	S.Raju, I Additional Sub Judge, Nagercoil.	Principal Sub Judge, Nagercoil vice Thiru A.S.Ravi, transferred.
44	S.Ezhil, Additional Special Judge, Krishnagiri.	Principal Sub Judge, Krishnagiri vice Thiru M.Sanjeevi Baskar, transferred.
45	S.Devanathan, Additional Sub Judge, Tindivanam.	Principal Sub Judge, Tindivanam vice Thiru Rama. Parthiban, transferred.
46	T.H.Mohammed Farooq, Sub Judge, Perambalur.	IV Metropolitan Magistrate, Saidapet, Chennai vice Thiru K.Ganesan, transferred.
47	S.Kanchana, Sub Judge, Vaniyambadi.	XVIII Assistant Judge, City Civil Court, Chennai vice Thiru L. Abrahamlincoln, transferred.
48	S.Abdul Malik, Secretary, District Legal Services Authority, Thoothukudi.	XVII Assistant Judge, City Civil Court, Chennai vice Thiru. R. Govindarajan, transferred.
49	K.S.Jayamangalam, Sub Judge, Neyveli.	XVI Assistant Judge, City Civil Court, Chennai vice Thiru. K. Ravi, transferred.
50	L. Abrahamlincoln, Assistant Judge, City Civil Court, Chennai	XVIII XV Assistant Judge, City Civil Court, Chennai vice Tmt. G.T.Ambika, transferred.

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<b><i>Sl. No</i></b>	<b><i>Name and Designation</i></b> <b><i>Thiru / Tmt. Selvi</i></b>	<b><i>May be transferred and posted as</i></b>
51	Daniel Haridoss, II Additional Sub Judge, Villupuram	XIV Assistant Judge, City Civil Court, Chennai vice Tmt. K. Geetharani, transferred.
52	K.Ganesan,	XIII Assistant Judge,

<b>Sl. No</b>	<b>Name and Designation</b> <b><i>Thiru / Tmt. Selvi</i></b>	<b>May be transferred and posted as</b>
	IV Metropolitan Magistrate, Saidapet, Chennai	City Civil Court, Chennai vice Thiru R. Naraja, transferred.
53	R. Govindarajan, XVII Assistant Judge, City Civil Court, Chennai	XII Assistant Judge, City Civil Court, Chennai vice Thiru. S. Elangovan, transferred.
54	K. Ravi, XVI Assistant Judge, City Civil Court, Chennai	XI Assistant Judge, City Civil Court, Chennai vice Thiru. S. Murugantham, transferred.
55	G.T.Ambika, XV Assistant Judge, City Civil Court, Chennai	X Assistant Judge, City Civil Court, Chennai vice Thiru. N. Arunachalam, transferred.
56	K. Geetharani, XIV Assistant Judge, City Civil Court, Chennai	IX Assistant Judge, City Civil Court, Chennai vice Thiru. G. Subathiradevi, transferred.
57	R. Naraja, XIII Assistant Judge, City Civil Court, Chennai	VIII Assistant Judge, City Civil Court, Chennai vice Tmt. Irusan Poonguzhali, transferred.
58	S. Elangovan, XII Assistant Judge, City Civil Court, Chennai	VII Assistant Judge, City Civil Court, Chennai vice Thiru. G. Kumanan, transferred.
59	S. Murugantham, XI Assistant Judge, City Civil Court, Chennai	VI Assistant Judge, City Civil Court, Chennai vice Thiru. Benjamin Joseph, transferred.
60	N. Arunachalam, X Assistant Judge, City Civil Court, Chennai	V Assistant Judge, City Civil Court, Chennai vice Thiru. K Lakshmikantham, transferred.
61	Ramaparthiban, Prl Sub Judge, Tindivanam.	IV Assistant Judge, City Civil Court, Chennai vice Thiru. S. Natarajan, transferred.

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<b>Sl. No</b>	<b>Name and Designation</b> <b><i>Thiru / Tmt. Selvi</i></b>	<b>May be transferred and posted as</b>
62	G. Subathiradevi, IX Assistant Judge, City Civil Court, Chennai	III Assistant Judge, City Civil Court, Chennai vice Tmt. A. Balkis, transferred.
63	P. Benjamin Joseph, VI Assistant Judge,	II Assistant Judge, City Civil Court, Chennai in

<i>Sl. No</i>	<i>Name and Designation</i> <i>Thiru / Tmt. Selvi</i>	<i>May be transferred and posted as</i>
	City Civil Court, Chennai	the existing vacancy.
64	A. Balkis, Assistant Judge, City Civil Court, Chennai	III I Assistant Judge, City Civil Court, Chennai in the existing vacancy.
65	A.K.Mehbub Alikhan, Sub Judge, Paramakudi.	III Additional Sub Judge, Tiruchirappalli vice Thiru C. Vijayakumar, transferred.
66	C. Vijayakumar, Additional Sub Judge, Tiruchirappalli.	III II Additional Sub Judge, Tiruchirappalli vice Thiru K. Ayyappan, transferred.
67	K. Ayyappan, Additional Sub Judge, Tiruchirappalli	II I Additional Sub Judge, Tiruchirappalli vice Thiru K. Subramanian, transferred.
68	K. Subramanian, Additional Sub Judge, Tiruchirappalli	I Principal Sub Judge, Tiruchirappalli vice Thiru P. Jayaraj, transferred.
69	K.Poorna Jeya Anand, II Additional Sub Judge, Erode.	Principal Sub Judge, Thanjavur vice Thiru. A. Dhanasekaran, transferred.
70	A. Dhanasekaran, Principal Sub Judge, Thanjavur.	Additional Sub Judge, Thanjavur, vice Ms. A. Geetha, transferred.

### I(b)

The Hon'ble The Chief Justice is pleased to make the following appointment in the Madras High Court :

Thiru S. Natarajan, Senior Civil Judge, now functioning as IV Assistant Judge, City Civil Court, Chennai is transferred and posted on other duty as Master, High Court, Madras in the existing vacancy.

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### II

The Civil Judges mentioned in Column (1) below are promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judges, they are posted to the posts mentioned against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation of Promotee Senior Civil Judges (1) <u>Thiru / Tmt / Selvi</u></i>	<i>On promotion, posted as (2)</i>
1	M.E.Padma, District Munsif-cum-Judicial Magistrate, Natham.	Sub Judge, Virudhunagar vice Thiru Y.Gladstone Blessed Tagore, transferred.
2	S.Shanmugavel, Principal District Munsif, Alandur.	Sub Judge, Dharmapuri vice Thiru S.Govindarajan, transferred.

### III

The relieving and joining instructions to the aforesaid officers will be issued later.

HIGH COURT, MADRAS  
DATED : 08.08.2014.

-Sd/ P. KALAIYARASAN  
REGISTRAR GENERAL

To

- 1 The Officers concerned.
- 2 The Offices of the Officers concerned.
- 3 All Principal District Judge / District Judge,
- 4 All Chief Judicial Magistrate,
- 5 The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E),  
Chennai-18.
- 6 The Pay and Accounts Officer, High Court, Madras / Madurai.



- 7 All Treasury Officers.
- 8 The Assistant Registrar, (J-Section), High Court, Madras
- 9 The Section Officer, (J-Section), High Court, Madras

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**Copy to:-**

- 1 The Chief Secretary to Government, Secretariat, Chennai-9.
- 2 The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
- 3 The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
- 4 The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
- 5 The Registrar (Judicial), High Court, Madras.
- 6 The Registrar (Vigilance), High Court, Madras. (12 copies).
- 7 The Additional Registrar (Vigilance), High Court, Madras.
- 8 The Registrar (Administration), High Court, Madras.
- 9 The Registrar (Management), High Court, Madras.
- 10 The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
- 11 The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
- 12 The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
- 13 The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
- 14 The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
- 15 The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
- 16 The Technical Director, NIC, High Court, Madras.
- 17 The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
- 18 The Record Keeper, A.D. Records, High Court, Madras.
- 19+ Spare 5.